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Title : Need to hand over the case of alleged murder of a Christian Priest in Kerala to CBI.

SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): Hon. Deputy-Speaker, Sir, I rise to bring to the notice of the House the need for taking urgent and time-bound steps for bringing to book the culprits behind the heinous crime of murder of the priest Father Job Chittilappilly, Vicar of the Thuruthiparambu Church of Irinjalakuda diocese, Kerala inside the church compound on 28<sup>th</sup> August, 2004. Even after about two years have passed, no progress has been achieved in identifying and punishing the culprits involved in the murder. The Government of Kerala had already requested the Central Government on 14<sup>th</sup> October, 2005 to entrust this sensitive case to the CBI for investigation and subsequent necessary action. The matter has since been followed up by the Government of Kerala with the Central Government on 7<sup>th</sup> April, 2006. In view of the sensitivity of the murder case, the delay in cracking it and the repeated requests of Government of Kerala, I would request the Central Government to entrust this case to the CBI without further loss of time.

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, I associate myself with Shri Nambadan on this issue. Almost two years have passed and there has been no progress in the case. I would request the Central Government to take immediate steps.  
...(Interruptions)

MR. DEPUTY-SPEAKER: Your name has been associated. Please sit down. Nothing is going on record.

*(Interruptions) ❌\**